GOVERNMENT OF INDIA

MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.3357 TO BE ANSWERED ON 23RD MARCH, 2022

LOSSES OF FOODGRAINS

3357. SHRI ADALA PRABHAKARA REDDY:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the details of the transit losses of foodgrains during the last three years;

(b) whether the Government has taken any action against negligent officials to hold them accountable for unwarranted losses of foodgrains, if so, the details thereof and if not, the reasons therefor;

(c) the number of complaints received related to leakages, diversion of foodgrains for other purposes and corruption in the storage and transit of foodgrains during the past three years;

(d) whether the Government has considered updating its monitoring system for foodgrain transit and distribution and if so, the details thereof, if not, the reasons therefor; and

(e) whether the Government has developed any vigilance mechanism in coordination with States to ensure proper functioning of monitoring system and if so, the details thereof, if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOTI)

(a): The details on the transit losses of Foodgrains (wheat & rice) reported in Food Corporation of India (FCI) during the last three years are tabulated as under:

Year	Quantity Moved (in LMT)	Quantity Loss (in LMT)	Losses in %
2018-19*	415.00	1.03	0.25
2019-20*	409.64	0.94	0.23
2020-21*	618.74	1.49	0.24

(* denotes: audited figures).

(b): Yes Sir. The cases of transit losses are investigated and actions initiated against the officials found responsible. The number of disciplinary cases initiated against the officials of FCI for unjustified transit losses during the last three years *i.e.* 2018-19, 2019-20 and 2020-21 are 153,114 and 92 respectively.

(c): The details on the number of complaints received in FCI during the last three years regarding leakage, diversion of foodgrains for other purpose and corruption in storage and transit of foodgrains are as under:

Year	Leakages, diversion of foodgrains for other purpose	Corruption in storage and transit of foodgrains
2018-19	2	1
2019-20	0	0
2020-21	1	0

(d): Real time monitoring of foodgrains rake from the time of arrival/ placement till the time of unloading/ release is done through Freight Operations Information System (FOIS) of Indian Railways. FCI supplies rice and wheat under various schemes to the States Govts/UTs from Central Pool Stocks. However, the responsibility of distributing the same to the eligible beneficiaries rests with the State/UTs Governments.

(e): As per the provisions of NFSA, 2013 under section 29 and para 11 of TPDS (C) Order, 2015, the State Government shall set up vigilance committee for TPDS at the State, District, Block and Fair Price Shop levels.
